

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.136 of 2020

IN THE MATTER OF:

Seema Sundd

...Appellant

Versus

Investor Clinic Infratech Pvt. Ltd. & Anr.

...Respondents

**For Appellant: Shri Devesh Bhatia and Ms. Damini Bisht,
 Advocates**

For Respondents: None

O R D E R

19.03.2020 Respondents have not filed Reply. None present for Respondents. Counsel for Appellant states that arguing Counsel is not available due to general travel restrictions.

List the Appeal 'for admission (after Notice)' on 14th April, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

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